

1	2	3	4	5	6
8.	Maharashtra	2	0.19	-	0.19
9.	Karnataka	1	0.13	-	0.13
10.	Andhra Pradesh	4	0.26	-	0.26
11.	Punjab	1	0.20	-	0.20
Total		24	1.71	0.18	1.89

Charges Against IPS Officers

114. SHRI PRADEEP KUMAR YADAV : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of IPS officers in the country against whom the 'FIR' for corruption and other offences has been lodged by the CBI, Police and other enforcement officers indicating the departmental enquiry conducted or being conducted against them during each of the last three years State-wise;

(b) whether there has been spurt in the cases of corruption and other offences during the last few years; and

(c) if so, the preventive measures taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) As per statement enclosed.

(b) No, Sir.

(c) Action is taken against the defaulting officers as per Rules.

Statement

Statewise information in respect of IPS Officers against whom FIR for corruption and other offences lodged by CBI, Police and other enforcement officers including departmental inquiry conducted or being conducted during the last three years

State	1996	1997	1998
1	2	3	4
Andhra Pradesh	3	3	3
Assam	2	3	-
Bihar	-	1	2
Gujarat	5	2	3
Haryana	1	1	3
Himachal Pradesh	1	2	1

1	2	3	4
Jammu and Kashmir	-	-	1
Karnataka	-	2	-
Kerala	3	6	3
Madhya Pradesh	2	5	4
Maharashtra	6	2	1
Manipur	-	1	-
Meghalaya	-	-	-
Nagaland	-	-	-
Orissa	6	3	7
Punjab	5	2	2
Rajasthan	1	2	-
Sikkim	-	-	1
Tamil Nadu	6	5	9
Tripura	3	-	-
Uttar Pradesh	1	7	10
West Bengal	3	3	5
AGMU	-	-	-
Total	48	50	55

[English]

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Import of Sugar

115. SHRIMATI JAYANTI PATNAIK :

SHRI ABHAYSINH S. BHONSALE :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) the year since when sugar is being imported in the country;

(b) whether there is sufficient stock of sugar in the country at present;